

**Shri Ranga:** May I know whether the Government of India will make some suitable contribution to it, nearly as much as the State Governments?

**Shri Morarji Desai:** It is a suggestion for action.

**Shri Ranga:** May I know what is being proposed because the proposal is still there before Government?

**Mr. Speaker:** The hon. Minister has already said that in making grants to various State Governments, this Fund is also being taken into consideration.

**Shri S. M. Banerjee:** May I know the amounts already allotted to the various States to meet these natural calamities?

**Mr. Speaker:** The hon. Minister does not say that a separate amount has been allotted.

**Shri B. R. Bhagat:** This year, 1957-58, the Central Government gave assistance to five States, Bihar, Madras, Orissa, U.P., and West Bengal. To Bihar, it gave Rs. 250 lakhs as loan and Rs. 70,30,000 as grant; to Madras, Rs. 1 crore as loan; to Orissa, Rs. 3,50,00,000 as loan; to U.P. Rs. 42.74 lakhs as grant; and to West Bengal Rs. 180 lakhs as loan and Rs. 57.50 lakhs as grant.

**Shri Ranga:** What contribution have we made or do we propose to make during this year to this Fund from the Central Government?

**Shri B. R. Bhagat:** The nature of the Fund is such that the Centre is not going to make any contribution. If hon. Members would refer to the report of the Finance Commission, they would see that in making grants-in-aid to the States—they have recommended the grants-in-aid to 11 out of 14 States—they have already taken these amounts into consideration, and they have been accounted for by the Finance Commission.

#### Rehabilitation of Scheduled Castes in Ramanathapuram

\*1064. **Shri Balakrishnan:** Will the Minister of Home Affairs be pleased

to state what are the special measures taken by the Central Government to help the State Government to rehabilitate the Scheduled Castes families who were affected in the riots in Ramanathapuram?

**The Deputy Minister of Home Affairs (Shrimati Alva):** The Government of India have sanctioned a grant of Rs. 8.165 lakhs to the State Government for construction of houses damaged during the riots, with the condition that the State Government will contribute an equal amount.

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि यह कितने परिवारों को दिया गया ?

**Shrimati Alva:** 2,940 new houses will be built, 2,833 for Harijans and 107 for the Maravars. Besides that, there will be provision for roof building for 300 houses.

**Shri Elayaperumal:** May I know whether the State Government has submitted any proposal or scheme regarding this?

**Shrimati Alva:** The State Government has to carry out this thing; they have their scheme.

**Shri M. C. Jain:** May I know if the State Government does not contribute out of its funds, what will be the position of the Central Government?

**Mr. Speaker:** That is a hypothetical question.

**Shri Thimmalah:** May I know whether the happy atmosphere that existed before the riots has been restored now?

**Shrimati Alva:** There is no more trouble in this area and so it must be a happy atmosphere.

**Shri Tangamani:** The hon. Minister stated that a grant of Rs. 8 lakhs has been set apart for rebuilding these houses. The incidents took place in September and as many as 3,000 houses belonging to the Scheduled Castes and 300 to other Backward Classes had

been burnt down. May I know whether the Government has got any report from the State Government as to whether all these 3300 houses have been put up?

**Shrimati Alva:** I have got the figures of expenditure incurred in interim relief. They are—cash relief, Rs. 82,600 at the rate of Rs. 30 per victim; grain relief amounting to Rs. 6,929 and supply of building materials amounting to Rs. 8,000. For permanent housing, approximately Rs. 50,000 have been spent.

**Shri Tangamani:** My point was....

**Mr. Speaker:** Have houses been built already?

**Shrimati Alva:** The work has been going on.

**Shri Thimmalah:** May I know whether the grant made by the Central Government was out of normal grants or whether it was a special grant for this purpose only?

**Shrimati Alva:** It is a special grant and that was mentioned on the floor of the House before.

**Shri Manay:** What was the amount given to those families whose members have been killed?

**Mr. Speaker:** Does this arise as compensation or is it any financial assistance?

**Shrimati Alva:** It does not arise as compensation.

**Shri Manay:** May I know the number of families whose members have been killed?

**Mr. Speaker:** All that does not arise out of this question. Next question.

#### Tiger Menace in Tripura

\*1665. **Shri Bangshi Thakur:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that since February, 1958 a large tiger has killed some cows in Kailashahar Sub-Division of Tripura;

(b) whether it is also a fact that this has caused panic amongst cultivators; and

(c) if so, what remedial measures have been taken in this connection?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes.

(b) There is some panic in the area.

(c) Professional Shikaris are being engaged to chase and kill the tiger. Gun licences are being granted liberally to residents of the vicinity.

**Shri Feroze Gandhi:** Is this a man-eater?

**Shri Bangshi Thakur:** May I know whether Government is going to give the peasants of the locality any pecuniary help for buying cows?

**Shrimati Alva:** I may be permitted to draw your attention to the fact that we cannot hear the hon. Member from that end.

**Mr. Speaker:** The hon. Member will speak a little louder.

**Shri Bangshi Thakur:** Under the circumstances, may I know whether Government is going to give the poor peasants of the locality any pecuniary help for purchasing cows?

**Shrimati Alva:** We are talking of tigers and not cows, Sir.

**Shri Bangshi Thakur:** The tiger has killed the cows. In view of the fact that some cows belonging to the poor peasants have been killed—and some more have been fatally injured—does the Government propose to give pecuniary help?

**Shri Tyagi:** And the tiger is Government property!

**Mr. Speaker:** Order, order. There is too much of noise in the House; and we cannot hear anything here if so many hon. Members talk simultaneously.

This does not arise out of the question.